GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 1540

ANSWERED ON 15.12.2022

INSTALLATION OF WIND POWER PROJECTS

1540. SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that the annual installation of new wind power projects would increase by the year 2024 and thereafter it would decline and if so, the details thereof;
- (b) whether it is a fact that the country is committed to generate half of its electricity by 2030 from non-fossil fuel sources and to install 60 Gigawatts of wind power by 2022 and if so, the details thereof;
- (c) whether it is a fact that 40 GW of wind power capacity have been installed so far and if so, the details thereof:
- (d) whether it is true that wind industry installations have been slowing down in the country since 2017; and
- (e) if so, the details thereof and the reasons therefor along with the steps taken/being taken in this regard?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a)The Government has declared trajectory for Wind Renewable Purchase Obligation (Wind RPO) beyond 2021-22 up to the year 2029-30, which indicates increasing trend of RPO requirement, which in turn, is expected to be reflected in annual installations of wind power projects. The details of annual wind RPO trajectory is at **Annexure I.**
- (b) As per the updated Nationally Determined Contribution, the country has committed to reduce Emissions Intensity of its GDP by 45 percent by 2030, from 2005 levels and achieve about 50 percent cumulative electric power installed capacity from non-fossil fuel-based energy resources by 2030. In 2015, Government had set a target of installing 175 GW of RE capacity by the year 2022, out of this 60 GW was targeted to come from wind power projects.
- (c) As on 30th November 2022, wind power projects of 41.89 GW capacity have commissioned, and 12.11GW is under installation. The state wise details of commissioned wind power projects are at **Annexure II.**
- (d) & (e) The wind power installation have been slowed down due to various COVID-19 pandemic and supply chain disruptions on account of COVID-19.

The Government has taken several steps to promote renewable energy, including wind energy, in the country. These, *inter alia*, include;

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route.
- waiver of Inter State Transmission System (ISTS) charges for inter-State sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2030,

- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects,
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators,
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of Late Payment Surcharge and related matters Rules 2022.

In addition to the above, the following steps have been taken specifically for promoting wind energy:

- declaration of trajectory for Wind Renewable Purchase Obligation (Wind RPO) up to the year 2030,
- Concessional custom duty exemption on certain components required for manufacturing of wind electric generators,
- Generation Based Incentive (GBI) is being provided to the wind projects commissioned on or before 31 March 2017,
- Technical support including wind resource assessment and identification of potential sites through the National Institute of Wind Energy, Chennai.

Annexure I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1540 for 15.12.2022

Wind RPO trajectory issued vide Ministry of Power's order No. 9/13/2021-RCM dated 22 July 2022.

FY	Wind RPO (in %) from the projects commissioned beyond FY 2021- 22
2022-23	0.81
2023-24	1.60
2024-25	2.46
2025-26	3.36
2026-27	4.29
2027-28	5.23
2028-29	6.16
2029-30	6.94

Annexure II referred to in reply to part (c) of the Lok Sabha Starred Question No. 1540 for 15.12.2022

Wind Power installed capacity (as on 30th November 2022)

STATE	Cumulative wind power capacity (MW)
Andhra Pradesh	4096.65
Gujarat	9860.62
Karnataka	5268.15
Kerala	62.50
Madhya Pradesh	2844.29
Maharashtra	5012.83
Rajasthan	4681.82
Tamil Nadu	9936.01
Telangana	128.10
Others	4.30
Total	41895.27